[Shri Manish Tewari]

Institute of India (FTII), Pune, for the year 2011-12, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 8066/15/12]

- (ii) (a) Annual Report and Accounts of the Satyajit Ray Film and Television Institute (SRFTI), Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 8065/15/12]

- (iii) (a) Annual Report and Accounts of the Children's Film Society, India (CFSI), Mumbai, for the year 2011-12, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 8064/15/12]

## Reports and Accounts (2011-12) of NMDFC Delhi and Central Wakf Council New Delhi and related papers

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री (श्री निनोंग ईरींग): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- I. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—
  - (a) Eighteenth Annual Report and Accounts of the National Minorities Development and Finance Corporation (NMDFC), Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 8318/15/12]

- II. A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the Central Wakf Council, New Delhi, for the year 2011-12, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 7901/15/12]

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON PERSONNEL, PUBLIC
GRIEVANCES, LAW AND JUSTICE

SHRI SHANTARAM NAIK (Goa): Sir, I present the Fifty-fourth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on The Administrative Tribunals (Amendment) Bill, 2012.

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI A.A. JINNAH (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers (2012-13):—

- (i) Twenty-ninth Report on the subject 'National Pharmaceutical Pricing Authority (NPPA)' pertaining to the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals);
- (ii) Thirtieth Report on Action Taken by the Government on the observations/ recommendations contained in the Twenty-fifth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2012-13)' of the Ministry of Chemicals and Fertilizers (Department of Fertilizers);
- (iii) Thirty-first Report on Action Taken by the Government on the observations/ recommendations contained in the Twenty-sixth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2012-13)' of the Ministry of Chemicals and Fertilizers (Department of Chemicals and Petrochemicals); and